

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**[DREAMZ INFRA INDIA LTD. (PROJECT DREAMZ SAMHITA)**  
**OPERATING IN REAL ESTATE SECTOR AT BENGALURU**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dreamz Infra India Ltd. (Project Dreamz Samhita) having PAN no. AAECD2457K and CIN No. U70109KA2012PLC062065
2.	Address of the registered office	577/B, 2 <sup>nd</sup> Floor, Outer Ring Road, Teachers Colony, Koramangala, Bangalore-560034, Karnataka.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Dreamz Samhita Project site is located at Puttanahalli village (formerly Kothanur village), Uttarahalli Hobli, Bangalore South.
5.	Installed capacity of main products/ services	Residential flats on a Land parcel of around 26000 sq.ft. to 29000 sft.
6.	Quantity and value of main products/ services sold in last financial year	Nil , project is stalled few years back, fully sold before 2016.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Details are available with the Resolution Professional. Kindly contact dreamzsamhita.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details are available with the Resolution Professional. Kindly contact dreamzsamhita.cirp@gmail.com
10.	Last date for receipt of expression of interest	6.00 PM on 19/11/2023
11.	Date of issue of provisional list of prospective resolution applicants	29/11/2023
12.	Last date for submission of objections to provisional list	6.00 PM on 04/12/2023
13.	Date of issue of final list of prospective resolution applicants	14/12/2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/12/2023
15.	Last date for submission of resolution plans	18/01/2024
16.	Process email id to submit Express of Interest	dreamzsamhita.cirp@gmail.com

s/d.

**Smt.Ramanathan Bhuvaneshwari,**

IP Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864

**Address:** C-006, Pioneer Paradise, 24<sup>th</sup> Main Road,  
7<sup>th</sup> Phase, JP Nagar, Bangalore-560078.

**For Dreamz Infra India Ltd. (Project Samhita)**

Dated 3.11.2023 /Bengaluru

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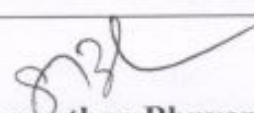
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